

Redevelopment Scheme of Kingsway Area, Delhi

149. Shri Shiv Charan Gupta: Will the Minister of **Works, Housing and Rehabilitation** be pleased to state:

(a) whether it is a fact that Government agreed to finance the Delhi Municipal Corporation to carry out the redevelopment scheme of Kingsway area, Delhi and rehabilitation of displaced persons living in barracks; and

(b) the amount sanctioned and paid by Government during 1961-62 and 1962-63 to the Corporation?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) Yes.

(b) Against the loan of Rs. 190.23 lakhs approved for the scheme in August, 1962, Rs. 26.37 lakhs were paid to the Corporation in 1962-63.

Production of Building Materials

150. Shrimati Savitri Nigam: Will the Minister of **Works, Housing and Rehabilitation** be pleased to state:

(a) whether Government are giving any loans, grants or subsidies to the firms or cooperative societies for the production of building materials; and

(b) whether it is a fact that the Citizens' Council has strongly recommended that the production of the building materials should be taken up in public sector or cooperative sector in order to find out quick solution for scarcity of houses?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) State Governments give loans/grants/subsidies through their Director of Industries to those Building Materials Industries, which come within the purview of Small Scale Industries and whose investment is less than Rs. 5 lakhs. The other industries viz. medium scale (Investment between Rs. 5 and 10 lakhs) and

large scale (investment over Rs. 10 lakhs) generally secure loans from the State Industrial Finance Corporations.

(b) Government have no information.

Central Housing Board

**151. { Shrimati Savitri Nigam:
Shri D. C. Sharma:
Shri Hem Raj:**

Will the Minister of **Works, Housing and Rehabilitation** be pleased to refer to the reply given to Starred Question No. 392 on the 5th December, 1963 and state:

(a) whether the report of the working group, set up to consider the feasibility of having a Central Housing Board, has been considered; and

(b) if so, the decision taken in the matter?

The Minister of Works, Housing and Rehabilitation (Shri Mehr Chand Khanna): (a) and (b). This matter is being examined as part of the general pattern of housing finance by a Sub-Group appointed by the Working Group on Housing and Urban and Rural Planning set up by the Planning Commission for the Fourth Five-Year Plan.

C.G.H.S. for Government Pensioners

**152. { Shri N. R. Laskar:
Shri Ramachandra Ulaka:
Shri Subodh Hansda:**

Will the Minister of **Health** be pleased to refer to the reply given to Starred Question No. 250 on the 28th November, 1963, and state:

(a) whether any progress has since been made in regard to the extension of C.G.H.S. to Government Pensioners residing in Delhi area; and

(b) if so, the details thereof.